NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1240/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: Outdoor Advertising Professionals Pvt.Ltd.

V/s

ABEC Exhobitions & Conferences Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

26 DHANYASHREE TADETA

UTTARA SRINIVASAN PROFESSIONALS
(OPERATIONAL CREDITOR)

ORDER

C.P. No. 1240/I&BC/NCLT/MB/MAH/2017

The Learned Representatives of both the sides are present.

By consent adjourned to 22nd August 2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 17.08.2017. Sd/-

M.K. Shrawat Member (Judicial)